No. 10/121/2016-NCLT (Pt-IV)/282 NATIONAL COMPANY LAW TRIBUNAL

Block No-3, 6th Floor CGO Complex, Lodhi Road New Delhi -110003 Dated: 13/12/2023

Sub: Filling up of I (one) post of Secretary, National Company Law Tribunal (NCLT)

Applications are invited to fill up, on deputation basis, the following post in the National Company Law Tribunal (NCLT) constituted on 01.06.2016 under Section 408 of the Companies Act, 2013.

S/No	Name of the Post	No of Post	Pay level	
1	Secretary, National Company Tribunal (NCLT)	Law 01	Level-14 (Rs 144200 218200) of 7 th CPC	-

- 2. The selected candidate will be required to serve in the NCLT, Principal Bench, Delhi.
- 3. The details of the post, along with eligibility criteria, educational qualification/ experience etc. required for the post is given in the enclosed **Annexure I**.
- 4. The period of appointment, on deputation, will be initially three years and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, in this regard as amended from time to time.
- 5. Maximum age limit for appointment on deputation is 58 years.
- 6. Application in the prescribed proforma (Annexure II) complete in all respect may be sent to Shri. Naveen Kumar Kashyap, Registrar, NCLT, 6th Floor, Block-3, CGO Complex New Delhi-110003 through proper channel.
- 7. The prescribed proforma for the application may also be downloaded from the NCLT's website at www.nclt.gov.in.
- 8. Last date for receipt of applications through proper channel is 60 days from the publication of the notice in Employment News.

(Anupam Lahiri)

Secretary

National Company Law Tribunal

New Delhi

Annexure-1

Officers of the Central Government or State Governments or Union Territories or Courts or Tribunals or statutory organisations,-

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or
 - (ii) a post in level-13A in pay matrix of the Seventh Central Pay Commission or equivalent with two years regular service in the Grade; or
 - (iii) a post in Level-13 in pay matrix of Seventh Central Pay Commission or equivalent with three years regular service in the grade; and
- (b) possessing the following educational qualification and experience:-

Essential:

(i) Experience in Information Technology and e-Governance, establishment, personnel administrative matters is compulsory.

Desirable:

(ii) Degree in law from a recognised University.

Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.

Note 2: The maximum age limit for appointment by deputation shall not be exceeding fifty eight years as on the closing date of receipt of applications.

Note 3: For purposes of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 01st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding level in the Pay Matrix of the Seventh Central Pay Commission

ANNEXURE-II

FORMAT OF APPLICATION

Attested copy of passport size photograph to be pasted

1.	Name in Full (IN BLOCK LETTERS)	
2.	Post Applied For	Secretary , NCLT
3.	Date of Birth	
4.	Present Employer (mention the name of Central Government or State Government or Union Territories or Courts or Tribunals or Statutory Organization)	
5.	Present Office with Address	
6.	Present Post held	
7.	Present Pay (Level as per 7th CPC, Pay Band and Grade Pay as per 6th CPC) If the pay is not as per structure of 6th of 7th CPC please also indicate the actual pay and its equivalent pay in 6th or 7th CPC pay structure.	
8.	Nature of present employment i.e. Permanent / Ad-hoc/Temporary)	
9.	In case the present employment is held on deputation, please state: a) The date of appointment. b) Name of the parent office/organization.	·

10.	Date of superannuation					
11.	Service to which	ch you belong	4			
12.	Office Address					
	i) Telephone N	lo.				
	ii) Fax No.					
13.	Corresponder	nce Address				
,	i) Telephone N	lo (Res, Mol	oile)			
	ii) Fax No.					
	iii) Email Id (M	(Iandatory)				
14.	Permanent Ad	ldress				
15.	Educational Q	ualifications (I	Matric onwa	 irds):		
	Exam Passed	Name of	Year of	Duration of	Subjects	Grade/Percentage
	,	University/ Institute/	Passing	Course	4	of Marks
		Board				(Mention
						Distinction, if any)
		·			,	

16.	Details of employment in chorological order) If needed, enclose a separate sheet do authenticated by your signature in the format given below):				et duly			
	Name of Office/Instt./ Organisation	Post Held (Designation)	Period service		Nature of Appointment (Reg./Ad- hoc/ Deputation)	Scale of Pay/ Pay Band and Grade Pay#	Nature Duties	of
			From	То				
17.	Details of exporder, if any, of e-governance, and administra	f information te establishment,	chnolo	gy,	•	**************************************		
18.	Details of traini	ng undergone:						

19.	Details of proficiency in computer:	
	,	
20	Any other information, applicant wants to furnish:	
21.	Please state briefly how you find yourself be	est suitable for the post applied for:
	L	
	It is certified that the information furnish	ned above is correct and true to the best

knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-	
Date:-	
	(Signature)
	Name:

7

(Certificate to be furnished by the Employer/Head of office/Forwarding authority)

	t the particulars furnished by are correct and he/she ucational qualifications and experience mentioned in vacancy circular. It is
	nat there is no vigilance/disciplinary case or criminal case pending or intemplated against Sh. /Smt
(ii) Th	nat his/her integrity is certified.
) AC	nat his/her CR/APAR dossier in original is enclosed/photocopies of the CRs/APAR for the last five years duly attested by an officer of the rank of order Secretary to the Govt. of India or above, are enclosed.
ter	nat no major/minor penalty has been imposed on him/her during the last n years." -or list of major/minor penalties imposed on him/her last ten ars is enclosed.
` '	at the cadre controlling authority has no objection to the consideration of applicant for the post mentioned in this advertisement
	Signature
	Name and Designation
	Tel. No
	Office Seal
Place :	
Date:	
List of analogy	YOC'

- 1.
- 2.
- 3.
- 4.
- 5.

8